

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:6606
ANSWERED ON:08.05.2003
VOCATIONAL TRAINING TO PERSONS WITH DISABILITY
IQBAL AHMED SARADGI

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Central Institute of Vocational Education has prepared a comprehensive plan for imparting vocational training to persons with disability and it would be the responsibility of Rehabilitation Council of India to prepare vocational instructors for the future;
- (b) if so, the details of plan prepared by Rehabilitation Council of India;
- (c) the extent to which the Centre has agreed to implement this plan;
- (d) whether the Government has also plan to have Rs.100 crore-fund exclusively for extremely disabled; and
- (e) if so, the criteria adopted in providing help and assistance to the disabled under this fund?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT(DR. SANJAY PASWAN)

- (a) to (c) Providing training to persons with disabilities does not come under the scope of activities of Pandit Sunderlal Sharma Central Institute of Vocational Educational, Bhopal. However, the Rehabilitation Council of India has standardized the curriculum of one-year Diploma in Vocational Training and Employment (mental Retardation) to train instructors.
- (d) & (e) No, Sir. However , Rs. 213.95 crore has been provided for disability sector during financial year 2003-04 under different schemes for rehabilitation of persons with disabilities including extremely disabled persons.